

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB No.592/KB/2017)

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24th November 2017, 10.30 A.M

Name of the Company		IDBI Bank Ltd. -Vs-Manor Floatech Ltd.		
Under Section		7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

*Trisha Saha
Advocate - for Financial Creditor*

1. P. K. Das
Advocate - for Manor Floatech Ltd.

2. Subhejit Das.
Advocate.

ORDER

Ld. Counsel for the financial creditor and the corporate debtor are present.

Ld. Counsel for the financial creditor has filed affidavit of service, which may be taken on record.

Ld. Counsel for the corporate debtor sought leave of the Court to file Vakalatnama and reply. Prayer is allowed. Vakalatnama along with Board Resolution may be filed by 28/11/2017. Reply may be filed within 7 days with a copy in advance to the opposite party.

List on 07/12/2017 for admission.

Se

(Jinan K.R.)
Member (J)

Se

(V.P.Singh)
Member (J)